

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) .6815/2014

U.P. RAJKIYA NIRMAN NIGAM LTD.

Appellant(s)

VERSUS

L.N. GUPTA

Respondent(s)

(With prayer for interim relief and office report)

Date : 13/10/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE R.K. AGRAWALFor Appellant(s) Mr. Rajat Singh,Adv.
Mr. Tushar Bakshi,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the appellant seeking adjournment, list the matter on 7th November, 2014.

In the meantime, affidavit of dasti service be filed within one week.

(Sarita Purohit)
Court Master(Sneh Bala Mehra)
Assistant Registrar